

DIVISION BENCH

ITEM NO.121

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No. 366/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 20th February, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	M/S AGLOW ENGINEERS V/S CHINTTPURNI ENGINEERING WORKS PVT. LTD.
UNDER SECTION	9 IBC (RESOLUTION PLAN APPROVED)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 19th March, 2024.

-Sd-

(Court Officer)

20th February, 2024

*Priya Agarwal
(Stenographer)*